NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 20.09.2019 <u>NOTICE</u>

Take notice that the matters adjourned vide notice dated 12.09.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	13.09.2019	19.11.2019
2.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs.	13.09.2019	19.11.2019
3.	Competition Appeal (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. Competition Commission of India & Ors. With	13.09.2019	18.10.2019
4.	Competition Appeal (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI &Anr. With	13.09.2019	18.10.2019
5.	Competition Appeal (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India & Anr. With	13.09.2019	18.10.2019
6.	Competition Appeal (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	13.09.2019	18.10.2019
7.	Competition Appeal (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI &Anr. With	13.09.2019	18.10.2019
8.	Competition Appeal (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI &Anr. With	13.09.2019	18.10.2019
9.	Competition Appeal (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India &Anr. With	13.09.2019	18.10.2019
10.	Competition Appeal (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr. With	13.09.2019	18.10.2019

11.	Competition Appeal	Khandelwal Earth Movers & Anr.	13.09.2019	18.10.2019
	(AT)	Vs.		
	No. 36 of 2017	CCI &Anr.		
		With		
12.	Competition Appeal	Bimal Kumar Khandelwal&Anr.	13.09.2019	18.10.2019
	(AT) No. 37 of 2017	Vs.		
		CCI &Anr.		
		With		
13.	Competition App.	SSV Coal Carriers Pvt. Ltd.	13.09.2019	18.10.2019
	(AT) No. 16 of 2018	&Anr.		
		Vs.		
		CCI &Anr.		
14.	TA (AT) (Compt.)	Shree Cement Limited	13.09.2019	19.11.2019
	No. 10 of 2017	Vs.		
	(Old Appeal No.	Competition Commissin of India		
	48/2016)	& Ors.		

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By Order

Registrar